## LOK SABHA UNSTARRED QUESTION NO. 268 TO BE ANSWERED ON 24<sup>th</sup> JUNE, 2019

Weight of LPG

†268. SHRI VINAYAK RAUT:

पेट्रो लयम एवं प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the present status of the action taken by the Government to maintain the approved weight of LPG in view of wide irregularities found in the weight of LPG cylinders being supplied to the cousumers in the country;
- (b) the number of cases filed in this regard in Maharashtra during the last three years till date, company/year-wise; and
- (c) the corrective measures taken by the Government in this regard?

## **ANSWER**

पेट्रो लयम एवं प्राकृतिक गैस मंत्री (श्री धर्मेन्द्र प्रधान)

MINISTER OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN)

- (a) Oil Marketing Companies (OMCs) have reported that cylinders at bottling plants are filled on automatic mechanism and 100% filled cylinders are checked and sealed with Tamper Evident Seal before dispatching the same. Government has also instructed OMCs to direct their LPG distributors to check the weight of LPG cylinders at their godowns. OMCs have issued instructions to the distributors to provide portable weighing scales to all their delivery boys so that weight of the cylinder can be checked before delivery to the customers. In case any underweight cylinder is detected during delivery, the same is required to be replaced by the distributor.
- (b) BPCL has informed one established case of supply of partially used cylinders/pilfered cylinders in the State of Maharashtra during the last three years i.e. 2016-17, 2017-18 and 2018-19. IOC and HPCL have reported no established case of supply of partially used cylinders/pilfered cylinders.
- (c) Measures are taken by the OMCs to ensure correct weight of cylinder at bottling plant, distributor's end, en-route and at customer's end. The important measures include visual checking for defective cylinder, segregation before filling, automatic filling, quality checks, pre-delivery checks, random checks at delivery points as well as en-route, inspection/raids by authorities, checking for weight and leakage before installation, investigation of complaints and timely action in case of malpractices etc.